

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH**

O.A.No.1078/2015

Dated Tuesday, the 2nd day of April, 2019

PRESENT

Hon'ble Mr.R.Ramanujam, Administrative Member

D.Sanjeevi,

No.74, MGR Street,

Thadaperumalpakkam,

Ponneri 601204,

Thiruvallur Dt.

... Applicant

By Advocate M/s Kavitha Deenadayalan

Vs.

1. The Secretary,

The Ministry of Communications & IT,

Department of Posts, SPB-1 Section,

New Delhi.

2.The Chief Postmaster General,

Tamil Nadu Circle, Chennai.

3.The Assistant Superintendent of Post,

Thiruvallur Sub-Division Post Office,

Chennai 600 019.

... Respondents

By Advocate Mr.K.Ramasamy

(Order: Pronounced by Hon'ble Mr.R.Ramanujam, Member(A))

When the matter is called, there is no representation for the applicant. Counsel for the respondents present.

2. On perusal, it is seen that there was no representation for the applicant on 18.12.2018 & 19.03.2019 also. On the latter date, it was directed to post the matter for 28.03.2019 under the caption "For Dismissal". The matter could not be taken up on that day due to non-availability of Bench and accordingly it was posted for today.

3. Since the applicant is unrepresented today also, it appears that the applicant is not keen to pursue his case any further. Accordingly, the OA is dismissed for default.

**(R.RAMANUJAM)
MEMBER (A)
02.04.2019**

M.T.